

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:156
ANSWERED ON:20.02.2006
MOU SIGNED BY INDIAN DAIRY ASSOCIATION
Verma Shri Ravi Prakash

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Indian Dairy Association (IDA) has signed any Memorandum of Understanding (MoU) with the Eastern and South African Dairy Association(ESADA);
- (b) if so, the details thereof;
- (c) the benefits likely to be accrued by IDA and ESADA therefrom; and
- (d) the extent to which the Indian farmers are likely to be benefited therefrom?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a)&(b): Yes, Sir. Indian Dairy Association (IDA) has signed a Memorandum of Understanding (MoU) with Eastern and Southern African Dairy Association (ESADA) at Bangalore on 25th November, 2005.

(c): The major benefits that are expected to accrue to IDA are as under:

- i) Under the proposed MoU, ESADA shall provide to IDA members, its member directory, technical support, targeted supply inquiries for dairy machinery and product manufacturers and market information.
- ii) Promote activities of IDA in ESADA member countries including events, conferences, trade promotions, etc. by way of advertising, presentation, listing.
- iii) Support IDA's policy efforts targeted at increased trade with Africa including Most Favoured Nation (MFN) and Free Trade Agreement (FTA) agreements within the overall frame of the national policies and also support IDA position on global dairy platform that are consistent with principles of fair trade including elimination of subsidies, market access, etc. wherever possible, subject to the bye-laws of ESADA.

The benefits likely to accrue to ESADA are as under:

- i) Facilitate technology and knowledge transfer from India to ESADA member countries by way of trade in equipment and inputs, project consultancy including training, investment etc.
- ii) Support ESADA position on global dairy platform that is consistent with principles of fair trade including elimination of subsidies, market access etc. within the overall frame of the national policies. Grant ESADA members, wherever possible, subject to the bye-laws of IDA, the member privileges of IDA, including discounted rates on conference registrations, advertising in IDA publications and listing on IDA directories on a reciprocal basis.
- iii) Invite ESADA to key IDA international events, meeting and trade fairs.

(d): The objectives set out in MoU are likely to benefit all the stakeholders of IDA including Indian farmers.